

Besides, LEAs can *suo-motto* register a case/FIR in case they find that forged documents have been submitted for obtaining mobile SIM under relevant provisions of CrPC/IPC etc.

(b) Cases have been reported wherein Law Enforcement Agencies/Police have faced difficulties in tracing out the actual user due to lack of proper verification. However, as per directions contained in the judgment and order dated 27.04.12 by Hon'ble Supreme Court of India, DoT has issued new guidelines for verification of new mobile subscribers (Prepaid and Postpaid) *vide* its communication No 800-09/2010-VAS dated 09th August, 2012 which are in effect since 09.11.12.

(c) Approximately, 10714 complaints/FIRs have been lodged with Police till 31.10.12 in respect of cases wherein forged documents have been found. Out of these 8786 cases are against subscribers who were found to be involved in forgery. During periodic sample audit in respect of calendar years 2009, 2010, 2011, 2012 more than 2.4 Crore, CAFs have been audited during monthly sample audit and penalties amounting to more than Rs. 2757 Crores have been imposed on Telecom Service Providers.

Courses offered by CBSE

*110. SHRI VEER SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the courses being offered by CBSE for the students of Class 12 are not recognized by most of the Indian Universities;

(b) if so, the details thereof and the justification for continuing such courses; and

(c) whether Government proposes to issue instructions to such Universities to accept those courses for already passed out students?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) and (b) Central Board of Secondary Education (CBSE) has informed that, as per information available with the Board, all the academic subjects offered by it are recognized by Indian Universities for the purpose of granting admission. However, six new vocational subjects namely; Financial Market Management, Healthcare Sciences, Geospatial Technology, Food Production, Food

and Beverage Services and Mass Media Studies and Media Production were not treated at par with the other subjects by the University of Delhi for granting admission to its Honours courses. The University of Delhi has since conveyed to CBSE, approval of all the new vocational subjects for admissions to its undergraduate courses with effect from the Academic Session 2012-13.

(c) Does not arise.

New policy of fertilizer subsidy

*111.DR. KANWAR DEEP SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a new policy has been put in place that will subsidize companies supplying fertilizers, conditional to them producing receipts of sale of fertilizers to farmers;

(b) if so, the details thereof;

(c) whether the UID project has been integrated within this policy;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (e) The Department of Fertilizers is following a phased approach to direct cash transfer in the following manner:

- Phase I: Implemented with effect from 1st November, 2012, Phase I of the project gives information on availability of fertilizers at the last point of retail sales to the farmer.
 - All the 640 districts in the country have been linked to the Mobile Fertilizer Monitoring System (mFMS).
 - Therefore, the farmer can have real-time information on fertilizer availability at the neighborhood retail shop.
 - A part of the subsidy is transferred to the companies after the retailer acknowledges the receipt of the fertilizers. This will ensure that the fertilizer reaches the last point of sale to the farmer.